

(6) खुले खनिज लोहे के निर्यात का सुविधा के लिए विशाखापत्तनम पर बाह्य हारबर ।

(7) मारमोगा पत्तन का आधुनिकीकरण ।

(8) तूतीकोरीन और मंगलोर पर गहरे सागर हारबर ।

(9) पत्तनों का पूंजीगत निकर्षण की आवश्यकताओं की पूर्ति के लिए केन्द्रीय निकर्षण संगठन ।

(10) बड़े पत्तनों के अलावा अन्य पत्तनों का विकास ।

†[THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) N., Sir. According to present estimates the sea-borne trade of India in the year 1974 is expected to be of the order of 86 million tonnes, inclusive of the traffic carried by coastal shipping.

(b) Maximum efforts are being made to acquire as much additional shipping tonnage as possible to reach Fourth Plan target of 4 million GRT. During the first year of the Plan i.e. 1969-70, additional net tonnage to the extent of 1.82 lakhs GRT was acquired which includes one tanker of 87,400 DWT and one bulk carrier of 85,000 DWT. Furthermore orders have already been placed for 6.46 lakhs GRT including another tanker and two more bulk carriers of the same size and also an Ore-Oil-Bulk carrier of about 100,000 DWT. Orders for acquiring more tonnage will be placed in subsequent years.

Moreover, provision has been made in the Fourth Plan for port development projects to allow for deeper draft, mechanical handling facilities for clearing cargo in bulk and to facilitate quicker turn-round of ships at the major ports.

(c) Presumably the Member is referring to the provision in the Fourth Plan for development of ports which now stands at Rs. 300 crores. The amount is proposed to be utilised, *inter alia*, to execute the important scheme mentioned below :

1. Construction of a dock system at Haldia Port.

2. Dock expansion and Ballard Pier Extension Scheme at Bombay.

3. Setting up of a Satellite Port to Bombay at Mhava-Sheva.

4. Madras Outer Harbour Project with an Oil Dock and Iron Ore handling facility.

5. Cochin Oil Dock Project.

6. Outer Harbour at Vishakhapatnam to facilitate bulk export of Iron Ore.

7. Modernisation of the Mormugao Port

8. Deep Sea Harbours at Tuticorin and Mangalore.

9. Central Dredging Organisation to meet the capital dredging requirements of the ports.

10. Development of ports other than major ports.

CODE OF CONDUCT FOR MINISTERS

679. SHRI THILLAI VILLALAN :

SHRI KANCHI KALYANASUNDARAM :

SHRI T. K. SRINIVASAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to formulate any uniform code of conduct for Ministers; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) On the recommendations of the Santhanam Committee a Code of Conduct for Ministers at the Centre has been adopted already. A copy thereof was laid on the Table of the House on 20-11-1964.

जम्मू और काश्मीर से पाकिस्तानी मार्कों के हथियारों का बरामद होना .

680. श्री सुन्दर सिंह भंडारी :

श्री लाल आडवाणी :

श्री जगदीश प्रसाद माधुर :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत एक वर्ष में और अब तक पाकिस्तानी मार्कों के हथियार जम्मू और काश्मीर